

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 409 of 1998

Allahabad this the 08th day of January, 1999

Hon'ble Mr. S.L. Jain, Member (J)

1. Smt. Brij Kumar, aged about 38 years, Widow of Late Shri Brij Lal R/o Bad Tehsil Mathura Distt. Mathura, U.P.
2. Smt. Kalawati, aged about 58 years, Widow of Late Shri Brij Lal R/o House of Smt. Brij Kumari Vill Bad Tehsil Mathura Distt. Mathura, U.P.

Applicants

By Advocate Sri R.K. Nigam

Versus

1. Union of India through General Manager, Central Railway, Mumbai CST.
2. Divisional Railway Manager, C. Rly. Jhansi.

Respondents

ORDER (Oral)

By Hon'ble Mr. S.L. Jain, Member (J)

The applicant by Sri R.K. Srivastava proxy counsel to Sri R.K. Nigam, Advocate. Heard on admission. The applicant has filed this O.A. for compassionate appointment. The order which is challenged is dated 16.8.96. The O.A. has been filed on 07.4.98. Learned counsel for the applicants submitted that he has represented the matter further by representations to

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the respondents. On perusal of the record, I do not find except annexure-7 dated 27.11.97, the representation in this respect. Such a successive representation is of no assistance to the applicant. In the result, the O.A. is barred by time. The O.A. deserves to be dismissed and is dismissed accordingly with no order as to costs.

B.O.M.
Member (J)

/M.M./